## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

C.P No. 1119/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Sushma Jain

V/s.

Nirmal Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Senier Leunsel Mr. Shyam Mehla
and Counsel Nr. Axid Decter and
Awocale Mr. Sonali Again al, ilb
Hs Junnarkan Lassocialis,
Advocates for Applicant

2. Adv. Simil Paro hit
alv. Adv. Decpan Dixit Advocate for
i/by mpPf PARTNERS. Corporate Debtor/
Respondent

## <u>ORDER</u>

## CP No. 1119/I&BP/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, list this matter on 24.07.2017 for reporting of settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)